




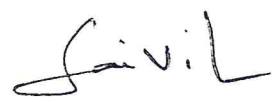
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|---|--|-----------------------|---|
| 1 | VMATHABH | P.C.S for R-9 |  |
| 2 | Sethi Ramon Sr. Adv for R-murthy | Counsel for R6 to 8 |  |
| 3 | MURARI RAGHAVAN, SENIOR COUNSEL for RAJTHABAKH, HARSHNI J, RAMASWAMY.M | Counsel for Applicant |  |
| 4 | P.H. Aravindh Pandian Sr Advocate for Pawan Thabakh | Counsel for R1 - R5 |  |

ORDER

Counsel for petitioner present. Counsel for R1 to R5, counsel for R6 to R8 and PCS representing R9 are present. Heard the arguments on behalf of all the respondents. Counsel for petitioner prayed time for filing case laws. Time is extended at request. Put up on 05.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)